

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-869(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018.

NAME OF THE COMPANY: M/s. Brad Realty Pvt. Ltd. V/s. M/s. Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Pankaj Paliwal, Advocate for the Petitioner


Mr. Anurag Nirbhaya, IRP in person

ORDER

It is observed that the Corporate Debtor is already under CIR proceedings.
Ld. Counsel prays for an adjournment to seek instructions.

To come up on 4th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)